

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Civil Revision No. 2 of 2021

Vijay Kumar Gupta & Ors. Petitioners
Versus
Dr. Anil Kumar Gupta & Ors. Opposite Parties

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioners : Mr. A.K. Sahani, Advocate
Mr. Anand Kumar Pandey, Advocate
For the Opposite Party No. 1 : Mr. Praveen Kumar Verma, Advocate

04/10.09.2021 The present civil revision is taken up today through Video conferencing.

Mr. Praveen Kumar Verma, the learned counsel for the opposite party no. 1, prays for and is allowed four weeks' time to seek instruction and file counter affidavit.

Put up this case under appropriate heading on 22.10.2021.

Till then, the interim order dated 13.04.2021 shall continue.

(Rajesh Shankar, J.)

Manish